

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 104  
CP No. (IB)- 62/9/JPR/2022  
Under Section 9 of IBC, 2016

**In the matter of:**

**Shakir Prop. of Zaara Enterprises**

**... Operational Creditor**

**Versus**

**Fruitful Buildcon Pvt. Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Ankur Singhal, Adv.

For the Corporate Debtor : Pradeep Kumar Choudhary, Adv.  
Karan Audichya, Adv.

**ORDER**

Heard Mr. Ankur Singhal, Adv. appearing on behalf of the Petitioner/  
Operational Creditor and Mr. Pradeep Kumar Choudhary, Adv. appearing on  
behalf of the Respondent/ Corporate Debtor. List the matter for further  
consideration on 04.01.2024.

Parties are permitted to file written submissions, if any, not exceeding three  
pages together with any case laws on which they place reliance within seven days  
and the same may be exchanged between the parties.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

November 16, 2023

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